

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1569/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Fairmacs Shipping & Transport Services Pvt. Ltd.

V/s.

Mrunmaha Agro Foods Pvt. Ltd.

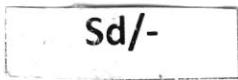
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19.	Mr. Vishal Mughlikar, Counsel a/w Mr. Sanil Kumar V.N., Advocate 1/b Mulla & Mulla & Craigie Blunt & Caroe for the Petitioner		
19	Ms. Gaurangi Patil 1/b Sujay Joshi for the Respondents		

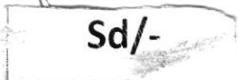
ORDER

CP No. 1569/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 20.02.2018 for reporting settlement.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)